

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

21. M.A. 3776/2019
IN
C.P.(IB)-94(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2020**

NAME OF THE PARTIES:- Innovative Technomics Private Limited

V/S

Phoenix Erectors Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

No representation for the respondent. Counsel for the petitioner present.

List this matter on 26.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/